

IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No. 40 of 2019

Firoz Khan

--- --- Appellant

Versus

Shaheen Perween Khan

--- --- Respondent

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY
Through Video Conferencing

For the Appellant : Mr. Md. Mokhtar Khan, Advocate

For the Respondent : Mr. Akhauri Awinash Kumar, Advocate

07/20.07.2020 Learned counsel Mr. Md. Mokhtar Khan for the appellant and Mr. Akhauri Awinash Kumar for the respondent are present today through Video Conferencing.

Learned counsel for the respondent prays for some time to seek instruction on the issue of enlargement of visitation rights, which is the only grievance of the appellant.

In that view of the matter, let the case appear on next Monday i.e., 27.07.2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)